

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 16579 of 2020

Prafulla Samantara ***Petitioner***

Mr. P.K. Jena, Advocate

-versus-

State of Odisha and Others ... ***Opposite Parties***

Mrs. Saswata Patnaik, Addl. Govt. Advocate

**CORAM:
THE CHIEF JUSTICE
JUSTICE R.K. PATTANAİK**

Order No.

**ORDER
27.06.2022**

23. 1. Mr. P.K. Jena, learned counsel states that he has entered appearance on behalf of the Petitioner. Vakalatnama filed in Court be taken on record.
2. The name of Mr. P.K. Jena be reflected in the cause list in place of the existing counsel “Mr. Ishwar Mohanty”.
3. List on 26th July, 2022.

(Dr. S. Muralidhar)
Chief Justice

(R.K. Pattanaik)
Judge